

20-5-92

TA/QA/MP/ 916/86

Mr. K. S. Chouhan, Counsel for applicant.
Mr. P. S. Patel, Counsel for respondents.

This case pertains to the jurisdiction of Jaipur Bench of the C.A.T. The case will be listed for hearing on 10-8-92 at Jaipur.

Fresh notice need not be issued to the parties regarding hearing of this case at Jaipur Bench of the C.A.T. as this order is passed in presence of the learned counsel for both the parties.

— J. P. Hengal
(S. R. BHANSALI)
Judl. Member

10. 8. 92

None present on behalf of the parties.

Dismissed in default for non-attendance on the part of the senior applicant.

P. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

Copy sent to D. L. Mehta, Vice-Chairman, dated 18-8-92, V. D. no. 4273 to 4274

dated 18-8-92

Encl
1785